

ter of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications (DOT) has decided to charge an annual licence fee from Mahanagar Telephone Nigam Limited (MTNL) for telephone lines;

(b) if so, the details thereof;

(c) the estimated amount of licence fee paid by the MTNL Bombay in this regard during 1992-93; and

(d) the steps taken/proposed to be taken by the Government to augment the development fund of MTNL, Bombay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). A token licence fee of Rs. 101/- p.a. is charged by DOT from MTNL comprising both Bombay and Delhi Units.

(c) Rs. 101/- was paid towards token licence fee for both Bombay and Delhi units of MTNL.

(d) Developmental activities of MTNL including MTNL Bombay are funded through following resources:-

- (i) Internal Resources.
- (ii) Extra budgetary resources such as bonds and loans etc.
- (iii) Lease financing.

#### **Allocation of Amount From CRF**

2793. SHRI BIR SINGH MAHATO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount of assistance given to West Bengal from the Central Road Fund during each of the last three years;

(b) the name of the National Highways for which the above assistance was given; and

(c) the name of projects that are likely to be undertaken in West Bengal during 1993-94 and financial assistance made available?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) the amount allocated to West Bengal under Central Road Fund during the last three years is as under:-

(Rs. in lakhs)	
Year	Allocation
1990-91	5.00
1991-92	34.00
1992-93	40.00

(b) The above allocations were meant for State roads and not for any National Highways in West Bengal.

(c) Proposals are awaited from State Government and financial assistance during 1993-94 will depend upon the accruals available and the budget allocation.

#### **Construction of Roads**

2794. SHRI S.M. LALJAN BASHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to build roads under the toll system;

(b) whether any proposals have been approved for construction of roads under this scheme in Andhra Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). No, Sir.

(c) Does not arise.

### **Construction of Bridges**

2795. SHRI ANAND RATNA MAURYA: Will the Minister of SURFACE TRANSPORT be pleased to state the criteria laid down for providing financial assistance for the construction of bridges over National Highways?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Development and maintenance of National Highways including Bridges thereon are the responsibility of Central Government and are fully funded by them.

### **Sabotage at DVC**

2796. SHRI SURENDRA PAL PATHAK:  
SHRI R. SURENDER REDDY:

Will the Minister of POWER be pleased to state:

(a) whether there was an attempt to sabotage the Damodar Valley Corporation transmission system and blowing off transmission lines at Bokaro-Bahri Line during October, 1993;

(b) if so, the details thereof indicating

the nature of sabotage, areas affected, extent of damages and loss of power etc.;

(c) whether any enquiry has been conducted in this regard;

(d) if so, the findings thereof; and

(e) the measures taken to prevent sabotage at DVC tower in future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). A tower of the 132KV Bokaro Thermal Power Station Bahri transmission line of the Damodar valley Corporation (DVC) located at Village Rohania (Police Station Phari), District Hazaribagh, Bihar was damaged on 30.10.1993. Three legs of the tower were blasted and one partially cut resulting in dislocation of evacuation of power supply. Damage of tower/transmission line affected both generation loss, DVC has to bear rehabilitation cost of damaged towers/transmission line to revitalise its system.

(c) and (d). The matter is under enquiry/investigation by Police.

(e) First Information Report on the incident has been lodged by the DVC with the local Police Station. District Officials and higher law and order authorities have also been alerted by the DVC, so that recurrence of such acts could be avoided. A high level meeting at Dhanbad was convened by Secretary (Home), Government of Bihar on 3.11.1993 and it was decided that special security arrangements would be made and **DVC would bear the cost of Rs.1 lakh each for Dhanbad and Bokaro District for a month to enable the police authorities to undertake expensive patrolling along the DVC's transmission lines.**